

2027 2024  
205

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI

ORDER

In partial modification to this office earlier Order No.1080/34456-34560/Committee./Gaz./PDJ West/2023 dated 16.09.2023, I hereby depute following Judicial Officers in West District, Tis Hazari Courts, Delhi as 'Officer Incharge' and 'Link Officer Incharge' to look after the work of Vigilance Branch of West District, with immediate effect :-

S. No.	Name of the Judicial Officer	Officer Incharge
1	Sh. Ajay Gupta, DJ (Commercial Court)-05	Vigilance Branch, West District
	Sh. Naresh Kumar Malhotra DJ (Commercial Court)-06	Vigilance Branch, West District (Link)

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

*Vinod Kumar*  
(VINOD KUMAR) 12/11/2024  
PRINCIPAL DISTRICT & SESSIONS JUDGE  
(WEST DISTRICT)

No. 24/1374-1474 /Committee/Gaz./PDJ West/2024 Dated, Delhi the 12/11/2024

Copy forwarded to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi
3. Sh. Pawan Kumar Jain, Chairman, IT & Digitization Cell, Delhi District Courts, Delhi.
4. The Officer Incharge, General Branch, West District, Tis Hazari Courts, Delhi.
5. All the Judicial Officers of West District, Tis Hazari Courts, Delhi.
6. All the Branch Incharge/DDO of West District, Tis Hazari Courts, Delhi.
7. The Branch Incharge, Computer Branch, Tis Hazari Courts, Delhi.
8. The PS to the undersigned
9. The Reader to the undersigned
10. O/o CMM, West District, Tis Hazari Courts, Delhi.
11. For uploading on LAYERS.
12. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi for necessary compliance.

*Vinod Kumar*  
PRINCIPAL DISTRICT & SESSIONS JUDGE  
(WEST DISTRICT)